

[10 March, 2000]

RAJYA SABHA

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Friday, the 10th March, 2000/20 Phalguna, 1921 (Saka)

The House met at eleven of the clock,

Mr. Chairman in the Chair.

ORAL ANSWER TO QUESTION

श्रीमती सरोज दुबे: सभापति महोदय, मैं आपकी अनुमति चाहती हूँ। ... (व्यवधान)

श्री सभापति: आप तो अपनी सीट से पहले ही आगे आ गई हैं। ... (व्यवधान)

MR. CHAIRMAN: Question No. 221 ... (Interruptions) Question No. 222 ... (Interruptions)

*221. [The Questioners (SHRI GURUDAS DAS GUPTA AND SHRI NAGENDRA NATH OJHA) were absent. For Answer, vide page 2 infra]

*222. [The Questioner (SHRI PRAKANTA WARISA) was absent. For Answer, vide page 3 infra]

श्री नरेश यादव: महोदय, आज सबसे बड़ी बात यह है कि जिस बात की संभावना थी वही हुआ। ... (व्यवधान) आज बिहार में खरीद-फरोख्त हो रही है ... (व्यवधान) यह खरीद-फरोख्त का मसला है। ... (व्यवधान)

श्रीमती सरोज दुबे: महोदय, इस मामले में बिहार के गवर्नर की भूमिका सही नहीं रही है। ... (व्यवधान) कल स्पीकर की जीत ने उनकी पोल खोल दी है। ... (व्यवधान)

श्री सुरेश पचौरी: बिहार में संविधान की रक्षा हो ... (व्यवधान)

MR. CHAIRMAN: Q. No. 223 ... (Interruptions)

Special Dispensation Quota for admissions in Kendriya Vidyalayas

*223. SHRI GOVINDRAM MIRI:†
SHRI RAGHAVJI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

†The question was actually asked on the floor of the House by Shri Govindran Miri.

(a) whether it is a fact that while deciding upon a PIL in November, 1998, the High Court of Delhi had pointed out that Special Dispensation Quota of MPs in Kendriya Vidyalayas could be valid if it was restricted to the constituency/State of the Member concerned;

(b) if so, whether Government have formulated a modified provision in this regard; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLIMANO HAR JOSHI): (a) Yes, Sir.

(b) and (c) A scheme has been formulated wherein each Hon'ble M.P. can recommend two cases for admission to such children of parents who belong to his constituency either by domicile or on account of having posted there or migrated due to exigencies of service from the academic session 2000-2001 in a KV within his constituency.

श्री गोविन्दराम मिरी: सभापति महोदय, मैं माननीय मंत्री जी को एम.पी.जी. का स्पेशल कोटा बहाल करने के लिए धन्यवाद देता हूँ। ... (व्यवधान)

श्री नरेश यादव: महोदय, यह खरीद-फरोख्त का मसला ... (व्यवधान)

श्रीमती सरोज दुबे: महोदय, बिहार में जो हो रहा है ... (व्यवधान)

श्री गोविन्दराम मिरी: मैं माननीय मंत्री जी से जानना चाहता हूँ ... (व्यवधान)

WRITTEN ANSWERS TO STARRED QUESTIONS

Import Duty on Sugar

*221. SHRI GURUDAS DAS GUPTA:
SHRI NAGENDRA NATH OJHA:

Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government have decided to raise import duty on sugar to 60 per cent; and